

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 524/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: DNV GL Business Assurance India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

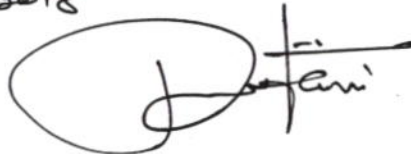
S. No.	NAME	DESIGNATION	SIGNATURE
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	17 Dharmesh Zaveri	Pcs	
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Matter may be adjourned for

hearing on 22/01/2018



ORDER

C.P. No.524/441/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The matter may be fixed for hearing on **22.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

22.12.2017
Aah

Sd/-

M.K. SHRAWAT
Member (Judicial)